

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH  
CHANDIGARH

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3. O.A. No.060/00509/2014

**SANDEEP KAUR**

.....**APPLICANT**

**UNION OF INDIA**

.....**RESPONDENTS**

**10.06.2014**

Present: Mr. Jagdeep Jaswal, counsel for the applicant

1. Learned counsel for the applicant states at the bar that he may be permitted to withdraw OA No.060/00509/2014 with liberty to take the pleas submitted in the OA before the respondent Department in the course of the enquiry proceedings.
2. Allowed accordingly. OA stands disposed of.

*As \_\_\_\_\_*  
**(RAJWANT SANDHU)**  
**MEMBER (A)**

SV\*

